



2025:DHC:5301-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 7299/2025 & CM APPL. 32876/2025
LT COL R SANJAYPetitioner

Through: Mr. Nipun Arora, Adv.

versus

UNION OF INDIA & ORS.Respondents
Through: Mr. Farman Ali, SPC with Mr.
Hussain Adil Taqvi, GP and Ms. Usha
Jammal, Adv.

CORAM:
HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE AJAY DIGPAUL

ORDER (ORAL)

% **04.07.2025**

C. HARI SHANKAR, J.

1. Mr. Nipun Arora, learned Counsel for the petitioner, seeks leave to withdraw this petition and submits that he would take up the contentions raised in this petition before the learned Armed Forces Tribunal.

2. Reserving liberty to do so, the petition is disposed of as withdrawn.

C. HARI SHANKAR, J.

AJAY DIGPAUL, J.

JULY 4, 2025/AR

[Click here to check corrigendum, if any](#)